

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FINSIGHT BUSINESS SOLUTIONS PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Finsight Business Solutions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05-11-2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U174999KA2019FTC129323
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Kalyan, No.4, Hayes Road Richmond Town, Shanthala Nagar , Bangalore North, Karnataka, India - 560025
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25-07-2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anil Kohli 409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001 Email: insolvency@arck.in Tel: 011-45101111/40078344 IBBI/IPA-001/IP-P00112/2017-2018/10219
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24-08-2025

Notice is hereby given that the Finsight Business Solutions Private Limited has commenced voluntary liquidation on 25-07-2025.

The stakeholders of Finsight Business Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 24-08-2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Anil Kohli
Acting as Liquidator

Reg. No.: IBBI/IPA-001/IP-P00112/2017-2018/10219

ARCK Resolution Professionals LLP
409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001

Email: insolvency@arck.in

Tel: 011-40078344

AFA Valid Upto: 30.06.2026

Date: 29.07.2025

Place: New Delhi

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF FINSIGHT
BUSINESS SOLUTIONS PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	Finsight Business Solutions Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	05-11-2019
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999KA2019FTC129323
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Kalyan, No.4, Hayes Road Richmond Town, Shanthala Nagar , Bangalore North, Karnataka, India - 560025
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25-07-2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anil Kohli 409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001 Email: insolvency@arck.in Tel: 011-45101111/40078344 IBBI/IPA-001/IP-P00112/2017-2018/10219
8	LAST DATE FOR SUBMISSION OF CLAIMS	24-08-2025

Notice is hereby given that Finsight Business Solutions Private Limited has commenced voluntary liquidation on 25-07-2025.

The stakeholders of Finsight Business Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 24-08-2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Anil Kohli

Acting as Liquidator

Reg. No.: IBB/IPA-001/IP-P00112/2017-2018/10219

ARCK Resolution Professionals LLP

409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001

Email: insolvency@arck.in

Tel: 011-40078344

AFA Valid Upto: 30.06.2026

Date: 29.07.2025

Place: Bangalore

ನಮೂನೆ ಎ ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ (ಭಾರತೀಯ ದಿವಾಳಿತನ ಮತ್ತು ಬ್ಯಾಂಕ್‌ಕ್ರಪ್ತಿ ಮಂಡಳಿಯ ನಿಯಂತ್ರಣ 14ರ ಅಡಿ) (ಸ್ವಯಂ ಸಮಾಪನ ಪ್ರಕ್ರಿಯೆ) ನಿಯಂತ್ರಣಗಳು 2017)		
ಫಿನ್‌ಸೈಟ್ ಬಿಸಿನೆಸ್ ಸೊಲ್ಯೂಷನ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಸ್ಟೇಕ್‌ಹೋಲ್ಡರ್‌ನ ಗಮನಕ್ಕಾಗಿ		
1	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಹೆಸರು	ಫಿನ್‌ಸೈಟ್ ಬಿಸಿನೆಸ್ ಸೊಲ್ಯೂಷನ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
2	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿ ಸಂಯೋಜಿತಗೊಂಡ ದಿನಾಂಕ	05-11-2019
3	ವ್ಯಕ್ತಿಯಾಗಿ ಸಂಯೋಜಿತಗೊಂಡ / ನೋಂದಾವಣೆಗೊಂಡ ಪ್ರಾಧಿಕಾರ	ಆರ್‌ಓಸಿ ಬೆಂಗಳೂರು
4	ಕಾರ್ಪೊರೇಟ್ ಗುರ್ತಿನ ಸಂಖ್ಯೆ / ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಹೊಣೆ ಗಾರಿಕೆ ಗುರ್ತಿನ ಸಂಖ್ಯೆ	U74999KA2019FTC129323
5	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ನೋಂದಾಯಿತ ಕಛೇರಿ ಮತ್ತು ಪ್ರಿನಿಪಲ್ ಕಛೇರಿ (ಎನಾದರು ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	ಕಲ್ಯಾಣ್, ಸಂ. 4, ಹಯಾಸ್ ರಸ್ತೆ, ರಿಚ್ಚಂಡ್ ಟೌನ್, ಶಾಂತಿ ನಗರ, ಬೆಂಗಳೂರು ಉತ್ತರ, ಕರ್ನಾಟಕ, ಭಾರತ- 560025.
6	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಸಮಾಪನೆಯ ಆರಂಭದ ದಿನಾಂಕ	25-07-2025
7	ಸಮಾಪನದಾರರ ಹೆಸರು ವಿಳಾಸ ಇ-ಮೇಲ್ ವಿಳಾಸ, ದೂರವಾಣಿ ಸಂಖ್ಯೆ ಮತ್ತು ಹಾಗೂ ನೋಂದಣಿ ಸಂಖ್ಯೆ.	ಅನಿಲ್ ಕೋಹಿಲ್, 409, ಅನ್ಸಲ್ ಭವನ್, 16 ಕೆ.ಜಿ. ಮಾರ್ಗ್, (ಕನ್ಸ್ಟಾಫಟ್ ಪ್ಲೇಸ್), ನವ ದೆಹಲಿ- 110001. Email: insolvency@arck.in Tel: 011-45101111/40078344 IBBI/IPA-001/IP-P00112/2017-2018/10219
8	ಕ್ಲೈಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	24-08-2025

ಸೂಚಿಸುವುದೇನೆಂದರೆ, 25-07-2025 ರಂದು ಫಿನ್‌ಸೈಟ್ ಬಿಸಿನೆಸ್ ಸೊಲ್ಯೂಷನ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ದಿವಾಳಿತನ ಪ್ರಕ್ರಿಯೆ ಆರಂಭಿಸಲು ಸೂಚನೆ ನೀಡಿರುತ್ತದೆ.

ಫಿನ್‌ಸೈಟ್ ಬಿಸಿನೆಸ್ ಸೊಲ್ಯೂಷನ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ರವರು ಭಾಗೀದಾರರಿಗೆ ಕರೆನೀಡುವುದೇನೆಂದರೆ ಅವರ ಪುರಾವೆ ಸಹಿತ ಕ್ಲೈಮ್‌ಗಳನ್ನು 24-08-2025 ರಂದು ಅಥವಾ ಮುಂಚಿತವಾಗಿ ಕ್ಲೈಮ್‌ಗಳನ್ನು ಐಟಂ ಸಂ. 7 ರಲ್ಲಿ ನಮೂದಿಸಿದ ಮೇಲಿನ ಸಮಾಪನದಾರರಿಗೆ ಸಲ್ಲಿಸಬೇಕು.

ಹಣಕಾಸು ಸಾಲಿಗರು ಅವರ ಕ್ಲೈಮ್‌ನ ಪುರಾವೆಗಳನ್ನು ವಿದ್ಯುನ್ಮಾನ ರೀತಿಯಲ್ಲಿ ಮಾತ್ರ ಸಲ್ಲಿಸಬೇಕು. ಎಲ್ಲಾ ಇತರ ಸಾಲಿಗರು ಅವರ ಕ್ಲೈಮ್‌ಗಳ ಪುರಾವೆಯನ್ನು ಖುದ್ದಾಗಿ ಅಥವಾ ಅಂಚೆ ಅಥವಾ ವಿದ್ಯುನ್ಮಾನ ರೀತಿಯಲ್ಲಿ ಕಳುಹಿಸಬೇಕು.

ಸುಳ್ಳು ಹಕ್ಕುಗಳು ಅಥವಾ ದಾರಿ ತಪ್ಪಿಸುವ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸುವುದು ದಂಡಗಳಿಗೆ ಅಪ್ಪಾಸವಿದ್ದಂತೆ.

ಅನಿಲ್ ಕೋಹಿಲ್
ಲಿಕ್ವಿಡೇಟರ್ ಆಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸುವವರು,
Reg. No. IBBI/IPA-001/IP-P00112/2017-2018/10219
ಎಆರ್‌ಸಿಕೆ ರೆಸ್ಟೋಲೇಷನ್ ಪ್ರಾಕ್ಟಿಷರರ ಎಲ್‌ಎಲ್‌ಪಿಪಿ
409, ಅನ್ಸಲ್ ಭವನ್, 16 ಕೆ.ಜಿ. ಮಾರ್ಗ್, (ಕನ್ಸ್ಟಾಫಟ್ ಪ್ಲೇಸ್),
ನವ ದೆಹಲಿ- 110001.
Email: insolvency@arck.in
Tel: 011-40078344
AFA Valid Upto: 30.06.2026

ದಿನಾಂಕ: 29.07.2025
ಸ್ಥಳ: ಬೆಂಗಳೂರು